6

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New) CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.07.2017</u>

Name of the Company:

Montecarlo Ltd. & Ors.

V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Siddheurth Joshi For singht to. Advocate Petitioner-Mushi

2.

ORDER

Learned Advocate Mr. Siddharth Joshi i/b Singhi & Co. present for Petitioner. None present for Respondent.

It is represented that LPA no. 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 24.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of July, 2017.